

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1965
(To be answered on the 27th July 2017)**

WI-FI FACILITY ON FLIGHTS

1965. **SHRI SUMAN BALKA**
 SHRI P. NAGARAJAN
 SHRI CHANDU LAL SAHU

Will the Minister of CIVIL AVIATION

तागर विमानन मंत्री

be pleased to state:-

- (a) whether the Ministry proposes to allow the use of Wi-Fi in commercial aircrafts operating over Indian territory, if so, the details thereof;
(b) whether the Ministry has carried out a study and examination of the security implications of introducing Wi-Fi in commercial aircrafts and if so, the details thereof; and
(c) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

तागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c) Yes, Madam. The proposal for providing on-board Wi-Fi services involves amendments of provisions of Indian Telegraph Act, 1885 and Indian Telegraph Rules made thereunder. The Department of Telecom (DoT) has already moved a proposal for providing in-flight connectivity for voice, data and video services for consideration of the Committee of Secretaries. As of now, Wi-Fi in-flight Entertainment System (Transmitting - Portal Electronic Device) is an independent system and is not connected to aircraft control systems making it safe for aircraft operations.
